

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01025/2019

Dated Thursday the 1st day of August Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

A.Poobathi,
1/9, E. Malampatti PO, Mellur Taluk,
Madurai District 625102.Applicant

By Advocate M/s. T. K. Saravanan

Vs

1. The Union of India rep by the
Chief Post Master General,
Tamil Nadu Circle,
Anna Salai, Chennai 600002.
2. The Senior Superintendent of Post Offices,
Madurai Division,
Madurai 625102.
3. The Assistant Superintendent of Post Offices,
Melur Sub Division,
Madurai Division,
Madurai District 625106.Respondents

By Advocate Mr. S. Nagarajan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

Heard. The applicant has filed this OA seeking the following relief :

"To direct the respondents to regularize the services of the applicant and absorb him in any regular GDS post or in any other eligible vacant post and to pass any other orders or directions as deemed fit and proper in the circumstances of this case and thus render justice."

2. It is submitted that the applicant is seeking regularisation in the post of GDS as he is having the requisite qualifications. He made a representation dt. 10.06.2019 which is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the competent authority is directed to consider the representation in the light of recruitment rules and relevant instructions prevailing in the department.
3. Mr. S. Nagarajan takes notice for the respondents.
4. Keeping in view the limited relief sought and without going into the merits of the case, we deem it appropriate to direct the competent authority to consider the representation of the applicant dt. 10.06.2019 (Annexure A6) in the light of the recruitment rules and relevant instructions and pass a reasoned and speaking order within a period of four months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

01.08.2019

SKSI